

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2452
ANSWERED ON:08.12.2006
PENDING PROPOSALS UNDER SWAJALDHARA SCHEME
Yadav Shri Mitrasen

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) The details of the proposals received from various States particularly Rajasthan under Swajaldhara Scheme for approval and funding during 2005-06 ;
- (b) The details of the proposals out of them returned to the State for want of clarifications ;
- (c) Whether the State Government has resubmitted all those proposals with necessary clarification to the Union Government recently; and
- (d) If so, the details alongwith the present status thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI CHANDRA SEKHAR SAHU)

(a) to (d) Presently projects under Swajaldhara Scheme for rural drinking water supply are not sanctioned by Government of India. Only in the year 2002-03 project proposals were obtained from the States/UTs and cleared by Government of India. Swajaldhara Guidelines issued in June, 2003 stipulate that proposals under Swajaldhara would be approved by the District Water and Sanitation Committee (DWSC) or the State Water & Sanitation Mission

(SWSM). Funds under Swajaldhara are allocated to the States every year as per the inter-state Accelerated Rural Water Supply Programme (ARWSP) allocation ratio fixed for the year. States then consider specific proposals at DWSC/ SWSM level and approve them in conformity with Swajaldhara Guidelines. Details of proposals received and cleared by the DWSC/SWSM in States are not maintained by Government of India. Individual projects from Gram Panchayats, Districts or States, including Rajasthan, are not received by the Government of India for sanction.